232	Written Answers to	[RAJYA SABHA]			Unstarred Questions		
1	2	3	4	5	6	7	8
20.	Mizoram	28	26.25	46.46	39.87	39.87	15.88
21.	Nagaland	34.72	17.36	17.36	56.49	23.54	20.57
22.	Odisha	154.99	128.82	172.45	364.74	364.74	112.57
23.	Puducherry	1.29	_	-	2.5	-	
24.	Punjab	125.97	119.41	112.78	227.46	227.46	65.67
25.	Rajasthan	692.13	655.41	878.48	1,051.71	1,301.71	179.18
26.	Sikkim	11.62	10.89	21.06	15.41	15.41	6.04
27.	Tamil Nadu	180.99	167.31	168.92	373.87	371.94	99.66
28.	Telangana	131.4	123.18	420.9	259.14	105.52	83.56
29.	Tripura	55.18	51.73	53.88	107.64	44.86	57.34
30.	Uttar Pradesh	713.95	670.72	755.08	1,206.28	1,476.61	452.65
31.	Uttarakhand	99.17	92.97	91.85	170.53	170.53	74.96
32.	West Bengal	917.82	890.28	547.47	995.33	993.88	529.32

Source: IMIS, DDWS

Status of ODF in the country

2486. SHRI SANJAY SINGH: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that Swachh Bharat Mission data and National Statistical Office (NSO) data on India's Open Defecation Free (ODF) status contradict each other and that India is not yet open defecation free;
- (b) whether Government is aware that according to a survey revealed by the NSO in November 2019, about 28.7 per cent of rural households across India still lacked access to any form of latrines and 3.5 per cent of those who have access to latrines, do not use it; and
- (c) details of measures Government is planning to adopt to make India Open Defecation Free?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) National Sample Survey (NSS) 76th round on "Drinking Water, Sanitation, Hygiene and Housing Condition", conducted during July-December, 2018, as a part of the report, has itself acknowledged that there may have been significant respondent bias due to the asking of a leading question on whether they have ever received benefits from the government. The report says that it is likely that households may not have admitted that they have toilets in the hope of receiving additional benefits from government. This bias may have led to significant under reporting of sanitation coverage. Such biases are often observed in households when canvassing information on items and issues where government funded beneficiary schemes are under implementation.

Under Swachh Bharat Mission (Grameen), more than 10.29 crore individual household latrines (IHHLs) have been constructed as per the data reported by the States/UTs on the online Integrated Management Information System (IMIS) maintained by Department of Drinking Water and Sanitation (DDWS). All the villages in the country have declared themselves ODF as on 2nd October, 2019.

The DDWS is continuing to focus on ensuring that the ODF behaviours are sustained and that no one is left behind. The states have been advised to identify any households that may still not have a toilet and support them to have a toilet constructed on priority.

Arsenic and Fluoride in drinking water in Assam

2487. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether excessive quantity of Arsenic/other chemicals has been found in drinking water in various parts of the country including Assam and if so, the details thereof;
- (b) whether Government is aware of the vulnerability of health hazards from Arsenic and Fluoride contaminated water in various parts of the country;
 - (c) if so, the details of such pockets identified so far; and